

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4785
ANSWERED ON:23.04.2013
STATE REORGANISATION COMMISSION
Tandon Annu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a State Re-organisation Commission;
- (b) if so, the details thereof along with the composition and term of reference of the said Commission;
- (c) whether the Government has any proposal to revise the role of the State Reorganisation Commission;
- (d) if so, the details thereof along with the reasons therefor;
- (e) whether the Government has received specific requests for re-organisation of States; and
- (f) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) No, Madam.

(b) to (d) does not arise.

(e) & (f) Demands and representations have been received from time to time from various individuals and Organisations for creation of new States like Telangana in Andhra Pradesh, Vidarbha in Maharashtra, Saurashtra in Gujarat, Coorg in Karnataka, Koshalanchal in Western Orissa, Gorkhaland in West Bengal and Mithilanchal in north Bihar, Purvanchal, Bundelkhand, Avadh Pradesh and Paschim Pradesh in Uttar Pradesh.

Creation of a new State has wide ramifications and direct bearing on the federal polity of our country. The Government of India moves in the matter only when there is a broad consensus in the parent State. Government takes a decision on the matter of formation of new States after taking into consideration all relevant factors.